

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2180
ANSWERED ON:05.08.2003
ALLOTMENT OF LAND TO PRIVATE PARTIES
BISHNU PADA RAY

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the A&N Administration had leased out a huge area of revenue land to Private Parties;
- (b) if so, the details thereof alongwith period for which the land was leased out;
- (c) whether the A&N Administration is considering extension of the period of leased out land; and
- (d) if not, whether the leased out land is proposed to be allotted as the house sites?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONS, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK)

(a)&(b): The Andaman & Nicobar Administration have had over the years given under lease/grant 808.53 hectares of land to private parties as per the provisions contained in the A&N Islands Land Revenue and Land Reforms Regulation, 1966 or the Land Tenure Regulation, 1926 in force prior to 1966. The relevant details are given in the attached statement.

(c): As per the provisions contained in the Land Tenure Regulation, 1926 (in operation till 1966) and the Andaman and Nicobar Islands Land Revenue and Land Reforms (Regulation), 1966, land can be granted/leased out to private parties for a period of thirty years, which can be extended to a maximum period of sixty years. The applications for extension of lease beyond thirty years are considered on merit on case-to-case basis.

(d): There is no such proposal under the consideration of the Government.

ANNEXURE

STATEMENT REFERRED TO IN REPLY TO PART (a) & (b) OF THE UNSTARRED QUESTION NO.2180 DUE FOR ANSWER 5-8-2003

Tehsil	Village	Name of Grantee/Lessee	Area under Lease/Grant	Period of Grant/Lease	Remarks
Rangat	Bakultala	M/s Jayshree Timber Products	12.34 Hectare	1-5-1966 to 30-4-1996	Grantee applied for extension of grant. However, action to revert the land back to Government has been initiated.
Rangat	Long Island	M/s Kitply Industries	23.73 Hectare	First term from 30-11-62. expires in the year 2022. Second term commenced from 1-12-1992 & expires on 30-11-2022.	The last term of grant
Port Blair	Minne Bay and Development Corporation Ltd.	Andaman Plantation	71.11 Hectare	First term from 1-1-1955. expires on 31-12-2014. Second term commenced from 1-1-1985.	The last term of grant
Port Blair	Bimblitan S. Sadyaparanchi	Ratnam, S/o	3.69 Hectare	Granted w.e.f. 12-10-1965 to	Grant period has expired. No renewal made.

31-12-1979.

Port Blair Beodnabad Shri J.C. Dutta 4.62 Hactare Period from 1959 No renewal has been made.
to 1989 Grant expired.

Port Blair Calicut Capt. J.C. Dutta 2.70 Hectare 18-9-1959 to Grant expired. No renewal
17-9-1989 has been made.

Port Blair Chidyatapu Secretary, Cooperative 33.89 Hectare Leased from 1967 for Lease period expired in
Coconut Farming Society, the next 12 years. the year 1979. No renewal
Burmanallah has been made.

Port Blair Chidyatapu Secretary, Coconut 22.32 Hectare Leased from 1967 for Lease period expired in
Farming Cooperative the next 12 years. the year 1979. No renewal
Society, Kodyyaghat has been made.

Port Blair Rangachang Cooperative land 72.21 Hectare Grant for 30 years Grant period expired in
Syndicate renewed from 1958. the year 1988. No option
of renewal is left.

Ferrargunj Shoal Bay Shri Haren Biswas 27.83 Hectare Granted from Grant expired on 9-5-2002.
and 22 others 10-5-1972

Ferrargunj Shore Point Smt. Sangeeta Bai 19.79 Hectare Grant expired in No renewal given. Case
More and 8 others the year 1974. pending in the Apex Court.

Ferrargunj North Bay Andaman Plantation 285.54 Hectare Grant renewed for 30 Grant expires on
and Development years w.e.f. 1-1-1985. 31-12-2014.
Corporation Pvt. Ltd.

Ferrargunj Bambooflat Andaman Plantation 57.09 Hectare Grant renewed for 30 Grant expires on
and Development years w.e.f. 1-1-1985. 31-12-2014.
Corporation Pvt. Ltd.

Ferrargunj Mithkhari Andaman Plantation 79.37 Hectare Grant renewed for 30 Grant expires on
and Development years w.e.f. 1-1-1985. 31-12-2014.
Corporation Pvt. Ltd.

Ferrargunj Viper Island Secretary, Cooperative 31.19 Hectare Grant renewed Grant expires on 2008.
Society Ltd. w.e.f. 1978.

Ferrargunj Port Mout Shri Govind Raju 20.64 Hectare Grant period from No renewal given.
1964 to 1994.

Ferrargunj Manglutan Manglutan Rubber 27.44 Hectare Grant expired in Renewed for another term
Plantation Ltd. the year 1989. of 30 years w.e.f. 1989.
Grant will expire in
the year 2019.

Ferrargunj Manjeri Manglutan Rubber 11.43 Hectare Grant expired in Grant renewed for 15 years.
Plantation Ltd. the year 1989. Grant to expire in 2004.

Ferrargunj Guptapara Manglutan Rubber 1.60 hectare Grant expired in Grant renewed for 15 years.
Plantation Ltd. the year 1989. Grant to expire in 2004.